

L. A. Notifications and Declarations

KANNUR DISTRICT

NOTIFICATION

UNDER SECTION 6 OF THE KERALA SURVEY AND BOUNDARIES
ACT, 1961

Ref No. 6/2020/B/KIIFB/KNR. *10th January 2020.*

Whereas, the Government have directed the survey of lands comprised in Survey numbers noted below, of Edachery village, Thuruthimukku desom, Vadakara Taluk. It is hereby notified under Sub-Section (1) of section 6 of the Kerala Survey and Boundaries Act, 1961, that the survey operation will be started in the village soon and the survey numbers of the above said village noted below will be demarcated and surveyed and that every person claiming to be interested in the registered land situated within or adjoining the undermentioned land is hereby invited to attend immediately either in person or by agent on the surveyor employed in the locality and also from time to time when called upon for the purpose of pointing out the boundaries and supplying information in connection therewith.

Under sub-section (2) of section 6 of the said Act, this notification shall be held to be a valid notice to every person having any interest in the undermentioned lands.

Under sub-section (3) of section 6 of the above said Act, all the registered holders are hereby required:

- (a) to clear within 15 days by cutting down or removing any trees, jungle, fences, standing crops or other material obstruction of, the boundaries or other lines, the clearance of which may be necessary for the purpose of survey;
- (b) to provide labour at such time and for such periods as may from time to time be required by furnishing flag holders and chainman; and
- (c) to provide suitable survey marks and otherwise to give such assistance in the survey as may be demanded under the said Act or the Rules made thereunder.

If any person fails to comply with these requisitions under clause (a) to (c) mentioned above, the work will be got done by employing hired labour and the cost thereof will be recovered from the defaulters as provided in the Act and Rules made thereunder.

DETAILS OF LAND

District—Kozhikode.	Taluk—Vadakara.
Amsom—Edacherry.	Desom—Thuruthimukku.
Field Nos.—2, 4.	

Taluk Office,
Kannur.

(Sd.)
Special Tahsildar
LA (KIIFB), Kannur.